

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 03<sup>rd</sup> October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No               | Case No   | Parties  | Counsel for parties  | Remarks |
|--------------------|---|--|--|---------|
| <b>FOR HEARING</b> |   |  |  |         |
| 1.                 | Original Application No. 318/2014 (CZ)                  | Babulal Jajoo<br>(Chambal River)<br>Vs.<br>State of Rajasthan & 5 Ors.             | Mr. M.S.Kachhawa, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Shrey Raj Saxena, Adv.<br>Mr. Varun K. Chopra, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Om Shankar Shrivastava, Adv.  |         |
| 2.                 | Original Application No. 19/2016(CZ)                    | Babulal Jajoo<br>(Industrial Water)<br>Vs.<br>State of Rajasthan & Ors.            | Mr. M.S.Kachhawa, Adv.<br>Mr. Shrey Raj Saxena, Adv.<br>Mr. Varun K. Chopra, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Om Shankar Shrivastava, Adv.<br>Mr. Rajesh Moutha, Adv.  |         |
| 3.                 | Original Application No. 57/2015 (CZ)                   | Ajay Sharma<br>Vs.<br>M/s Chirayu Foundation,<br>through its Secretary<br>& 6 Ors. | Mr. Ajay Sharma, Applicant<br>Mr. Shantanoo Saxena, Adv.<br>Mr. Ajay Gupta, Adv.<br>Mr. Ravikant Patidar, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr. Vijay Choudhary, Adv.<br>Mr. Neel Choudhary, Adv.<br>Ms. Parul Bhadoria, Adv. for<br>Mr. Purushendra Kaurav, Adv. |         |
| 4.                 | Original Application No. 57/2017(CZ)                    | Piyush Mishra<br>Vs<br>The Commissioner, Nagar<br>Palika Nigam, Bhilai & 3 Ors.    | Ms. Aarushi Gaur Chauhan,<br>Adv.<br>Mr. Abhishek Vaishnav, Adv.   |         |
| 5.                 | Original Application No. 76/2017(CZ)<br>(M.A.No.334/17) | Shardul Bajpai<br>Vs.<br>State of Chhattisgarh<br>& 4 Ors.                         | Mr. Sandeep Singh Bhagel,<br>Adv.<br>Mr. Sidharth Chauhan, Adv.<br>Mr. Rohit Sharma, Adv.  |         |
| 6.                 | Original Application No. 97/2017(CZ)                    | Arvind Patidar<br>Vs<br>State of M.P. & 2 Ors.                                     | Mr. Kaustubh Pathak, Adv.  |         |
| 7.                 | Original Application No. 79/2017(CZ)                    | Balveer Singh Parmar<br>Vs<br>District Mining Officer,<br>Dholpur, (Raj.) & Anr.   | Mr. Sandeep Mishra, Adv.   |         |
| 8.                 | Original Application No. 78/2017(CZ)                    | Raghuvir Saini<br>Vs<br>State of Rajasthan & 4 Ors.                                | Mr. Dharamveer Sharma, Adv.  |         |
| 9.                 | Original Application No. 44/2017(CZ)                    | Shivshankar Mishra<br>Vs<br>State of Madhya Pradesh<br>& 8 Ors.                    | Mr. Joseph Thomas, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Gunjan Chowksey, Adv.<br>Mr. N.C.Das, Adv.<br>Mr. P.K.Pawar, Adv.  |         |
| 10.                | Original Application No. 64/2017(CZ)                    | Millennium Plaza Awasi<br>Samiti<br>Vs<br>State of MP & Ors.                       | Mr. Mohit Sahu, Adv.<br>Mr. Harish Mehta, Adv.<br>Ms. Zubia Sajid, Adv.<br>Ms. Parul Bhadoria, Adv.<br>Mr. Ajay Gupta, Adv.  |         |

| FOR COMPLIANCE |  |  |   |  |
|----------------|--|--|---|--|
| 11.            | Original Application No. 45/2017(CZ)   | Nityendra Manav<br>Vs<br>State of Rajasthan & Ors.   | Mr. Dharamveer Sharma, Adv.   |  |
| 12.            | Original Application 116 /2013(THC)    | Nityendra Manav<br>Vs.<br>State of Rajasthan & 13 Ors.   | Dharamvir Sharma, Adv. for Applicant<br>Mr. Sandeep Singh, Adv. for R-11,& R.P.C.B<br>Mr. Sachin K Verma, Adv.<br>Mr. Shreya Raj Saxena Adv.<br>Mr. B.C. Rawat Adv.<br>Mr. Om S. Shrivastava Adv. For (NHAI)<br>Mr. Narendra Bhavsar Adv<br>Mr. Yogesh Bhatnagar, Adv.                      |  |
| 13.            | Original Application No. 134/2013(THC) | Lakhan Singh<br>Vs.<br>Raj. State pollution Control Board & 4 Ors.                               | Mr. Manoj Sharma, Adv.<br>Mr. Sandeep Singh, Adv.R-1<br>Mr. Sachin K. Verma. Adv.<br>Mr. M.S. Kacchawa,Adv.R-2<br>Mr. Avtar SinghSolanki,Adv.<br>Mr. DharmveerSharmaAdv.<br>Mr. B.C. Chirania, Adv.<br>Mr. Ravi Chirania Adv.<br>Mr. Shailesh Prakash Sharma, Adv.<br>Mr. Arvind Soni, Adv. |  |
| 14.            | Original Application No. 39/2015 (CZ)  | Vinayak Parihar<br>(Sand Mining, Narmada)<br>Vs<br>State of M.P. & 5 Ors                         | Mr. Vijay Shahani, Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Parul Bhadoria, Adv.for<br>Mr. Rohit Sharma, Adv.<br>Mr. Sandeep Singh, Adv.  |  |
| 15.            | Original Application No. 114/2015(CZ)  | Vinayak Parihar<br>(Sand Mining, Sitareva)<br>Vs.<br>State of M.P. & 5 Ors.                      | Mr. DharamveerSharma,Adv.<br>Mr. Sachin K. Verma, Adv.<br>Mr.OmShankarShrivastava,Adv<br>Mr. Qasim Ali, Adv.<br>Mr. Sanjeev Mishra, Adv.<br>Ms. Parul Bhadoria,Adv.<br>Mr. Apoorv Pandey, Adv.  |  |
| 16.            | Original Application No. 134/2014      | Paryavaran Avam Manav Sanrakshan Samiti<br>(Mining, Jabalpur)<br>Vs<br>Union of India. & 11 ors. | Mr. R.S.Verma, Adv.<br>Mr. Sandeep Singh Baghel R- 5 & 6<br>Mr. Om Shankar Shrivastava Adv.<br>Mr. Sachin K. Verma, Adv.<br>Ms. Parul Bhadoria,Adv.<br>Mr. Rohit Sharma, Adv.   |  |

Date: 03<sup>rd</sup> October, 2017

Time : 2.30 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No        | Case No   | Parties   | Counsel for parties  | Remarks |
|-------------|---|---|--|---------|
| FOR HEARING |   |   |  |         |
| 17.         | Original Application No. 64/2016(CZ)<br><b>(M.A.No.38/17)</b><br><b>(M.A.No.116/17)</b><br><b>(M.A.No.393/17)</b> | Mahendra Singh Borawat & 3 Ors.<br>(Wind Energy, Plant)<br>Vs.<br>State of Rajasthan & 4 Ors. | Dr. M.S.Kachhawa, Adv.<br>Ms. Shikha Gupta, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Om Shankar Shrivastava, Adv.<br>Mr. Vivek Choudhary, Adv. |         |

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| 18. | Original<br>Application No.<br>63/2016(CZ) | Mahendra Singh Borawat<br>& 3 Ors.<br>Vs.<br>Union of India & 4 Ors. | Dr. M.S.Kachhawa, Adv.<br>Ms. Shikha Gupta, Adv.<br>Mr. Sandeep Singh, Adv.<br>Mr. Om Shankar Shrivastava,<br>Adv. |  |
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